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(NO. PATNA 372) PATNA, FRIDAY, 24TH APRIL 2026

PATNA HIGH COURT

NOTIFICATION

24th April 2026

**ADDENDA AND CORRIGENDA TO
THE RULES OF THE HIGH COURT AT PATNA, 1916**

C.S. No. -182

No. (X-02-2026) A.D. (Rules) 371(R).—The following amendment is made in the existing **Part- II, Chapter- IIIA (Filing Procedure)** of the **Rules of the High Court at Patna, 1916** with immediate effect:-

1. The Rule- 2 under Part- II, Chapter- III-A of the Rules of the High Court at Patna, 1916 is substituted in the following manner—

Existing	After Substitution
All proceedings/ pleadings shall be presented and received at the centralized filing counter from 10.30 am to 1 pm and 2.15 pm to 3.30 pm on Court working days and from 10.30 and to 1 pm on office working Saturdays.	All proceedings/ pleadings shall be presented and received at the centralized filing counter from 10:00 A.M. to 01:00 P.M. and 02:15 P.M. to 03:30 P.M. on Court working days and from 10:00 A.M. to 01:00 P.M. on office working Saturdays.

**By order of the Court,
SHIV GOPAL MISHRA,
Registrar General.**

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